

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3546
TO BE ANSWERED ON AUGUST 10, 2023**

FUNDS UNDER PMAY

NO. 3546. SHRI SUNIL DATTATRAY TATKARE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of funds allocated and sanctioned under Pradhan Mantri Awas Yojana - Urban (PMAYU) to Maharashtra, district-wise;**
- (b) whether the Government has received fresh requests for allotting funds under PMAY-U from Maharashtra;**
- (c) if so, the details thereof; and**
- (d) the steps taken/being taken by the Government to disburse the funds?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) to (d) The 'Land' and 'Colonisation' are State subject. The Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) under "Housing for All" Mission since June 2015 by providing Central assistance to supplement efforts of States/ Union Territories (UTs) for providing all weather 'pucca' houses with basic civic services to all eligible urban beneficiaries. The scheme is being implemented through four verticals, i.e., Beneficiary Led Construction (BLC); Affordable Housing in Partnership (AHP); In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS) based on eligibility criteria as per scheme guidelines.

District wise details of central assistance sanctioned and released under PMAY-U in the State of Maharashtra is annexed as Annexure.

The state of Maharashtra has been sanctioned central assistance of ₹10,935 crore under BLC, AHP and ISSR verticals of which only ₹2,605.38 crore could be released so far which includes ₹917 crore released in the month of December 2022. The State is yet to utilise the central assistance released in December 2022 and submit stipulated compliances to claim subsequent funds.

As per PMAY-U guidelines, under BLC/AHP/ISSR verticals, the central Assistance is released to States/ UTs in 3 instalments of 40%, 40% and 20% upon fulfilment of mandatory compliances. Hence, 80% of central assistance is released to States/UTs before completion of houses/projects and 20% is released on completion and it is a continuous process. The States/UTs have been provided flexibility, as per Para 14.7 of scheme guidelines, to prioritise release of funds to fast moving projects.

PMAY-U, which was earlier up to 31.03.2022, has since been extended up to 31.12.2024, except CLSS vertical, to complete all the sanctioned houses without changing the funding pattern and implementation methodology.

District wise details of Central Assistance Sanctioned and Released under PMAY-U in the State of Maharashtra

Sr. No.	District Name	Central Assistance Sanctioned (₹ in Crores)	Central Assistance Released (₹ in Crores)
1	Ahmednagar	478.96	433.28
2	Akola	277.43	154.02
3	Amravati	434.44	267.05
4	Aurangabad	1,286.64	580.99
5	Beed	304.46	142.59
6	Bhandara	98.31	46.70
7	Buldana	179.96	94.08
8	Chandrapur	176.70	108.63
9	Dhule	136.75	114.34
10	Gadchiroli	70.51	32.46
11	Gondiya	90.36	40.91
12	Hingoli	181.36	76.41
13	Jalgaon	638.14	511.07
14	Jalna	243.10	136.87
15	Kolhapur	291.88	259.35
16	Latur	291.43	152.75
17	Mumbai*	1,684.77	362.75
18	Nagpur	1,317.37	706.28
19	Nanded	465.54	248.24
20	Nandurbar	68.49	52.72
21	Nashik	1,563.62	1,532.95
22	Osmanabad	152.07	66.88
23	Palghar	1,574.38	1,078.97
24	Parbhani	348.34	158.37
25	Pune	4,861.81	4,122.53
26	Raigad	1,635.06	1,160.61
27	Ratnagiri	100.79	90.85
28	Sangli	205.56	161.78
29	Satara	468.06	261.60
30	Sindhudurg	34.59	28.96
31	Solapur	995.38	484.21
32	Thane	4,909.38	3,827.04
33	Wardha	144.06	76.13
34	Washim	78.82	41.98
35	Yavatmal	320.73	166.12
Total		26,109.21	17,780.51

* Includes for Mumbai city and suburban